

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION No.3240**  
TO BE ANSWERED ON THE 21<sup>st</sup> MARCH, 2023

**TRAINING OF FARMERS TO CULTIVATE RIGHT CROP**

3240 SHRI MALOOK NAGAR

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) Whether the Government is providing any training to farmers to cultivate right crop in right soil so that the income of the farmers can be doubled, if so, the details thereof;
- (b) Whether the Government has made any plan to open any training centre under the above scheme in the State of Uttar Pradesh particularly in Western Uttar Pradesh, if so, the details thereof;
- (c) Whether the Government proposes to waive off the road tax for the farmers to allow them to sell their produce anywhere in the country, if so, the details thereof; and
- (d) Whether the Government proposes to bear the transport cost separately for small farmers and if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) The Indian Council of Agricultural Research (ICAR) under Department of Agriculture Research and Education, Ministry of Agriculture & Farmers Welfare, is implementing Krishi Vigyan Kendras (KVKs) scheme in different States of the Country with mandate of technology assessment and demonstration for its application and capacity development. As part of its activities, the KVKs impart training to the farmers on various facets to agriculture and allied sectors including cultivation of crops as per agro-climatic situation. In all, 89 KVKs are established in Uttar Pradesh including Western Uttar Pradesh.

A Centrally Sponsored Scheme 'Support to State Extension Programs for Extension Reforms' popularly known as ATMA Scheme is under implementation by Department of

Agriculture & Farmers Welfare, Ministry of Agriculture & Farmers Welfare, since 2005. Scheme is presently being implemented in 704 districts of 28 states & 5 UTs in the country (Including all the districts of Uttar Pradesh covering Western Uttar Pradesh). The scheme promotes decentralized farmer-friendly extension system in the country. Under the scheme Grants-in-Aid is released to the State Governments with an objective to support State Government's efforts to make available the latest agricultural technologies and good agricultural practices in different thematic areas of agriculture and allied sector to farmers through different extension activities viz; Farmers Training, Demonstrations, Exposure Visits, Kisan Mela, Mobilization of Farmers Groups and organizing Farm Schools etc.

Under National Food Security Mission (NFSM) under Department of Agriculture & Farmers Welfare, Ministry of Agriculture & Farmers Welfare, on Rice, Wheat, Pulses, Coarse Cereals, Nutri-Cereals and Commercial Crops (Cotton, Jute & Sugarcane), there is provision of cropping systems based training (four sessions i.e. one before Kharif and Rabi Seasons, one each during Kharif and Rabi crops for group of 30 farmers). Under NFSM – Commercial Crops, there is provision of the national level 3 days training programme for 25 participants conducted by ICAR/Directorate of Cotton Development (DOCD), Nagpur/CRIJAF/NIRJAFT/SAUs/DOJD for Cotton and Jute & allied fibers, and for Sugarcane, 2 days National level training programme for 25 participants conducted by ICAR/IISR/SBI/UPCSR/DOSD. The State level 2 days training programme for 20 participants conducted by State Department of Agriculture (SDA) for Cotton, Jute & allied fibers and Sugarcane.

(b) No.

(c)&(d) As reported by Ministry of Road Transport and Highways of India, road/vehicle tax is State subject and being charged by them only.

As reported by Ministry of Railways, Kisan Rail Scheme was introduced by Indian Railways to enable the speedy movement of perishables including fruits, vegetables, meat, poultry, fishery and dairy products from production surplus regions to consumption or deficit regions, wherein a subsidy of 50% on transportation of fruits and vegetables was introduced by Ministry of Food Processing Industries (MoFPI) under 'Operation Greens — TOP to Total' scheme with effect from 14th October 2020 and the same has been discontinued by MoFPI after 31.03.2022.

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